

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/**Jammu**

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5804 –JK (LD) of 2025

DATED:- 20 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 20 - 05 - 2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:- 5804 - JK(LD) of 2025 dated 20.05.2025.

S No.	Case Type Titled of the case	OIC
1	WPC No. 853/2023 C/W WPC No. 2172/2022 titled Mehraj Ud Din Khan Vs Union Territory of Jammu and Kashmir and others.	Er. Ashiq Ahmad Ashiq, Executive Engineer, R&B Project Division 1st, Srinagar.
2	OA No. 1254/2024 titled Sadiq Ali S/o Abdul Rahim Vs Union Territory of Jammu and Kashmir and others.	Mr. Mohib Ali Bukhari, Under Secretary, R&B Department.
3	OA No. 1006/2024 titled Kailash Kumar Pushp and others Vs Union Territory of Jammu and Kashmir and others.	Mr. Hamid Hameed, Under Secretary, PWD.

Reysaq

Jm